

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 854 of 2019

IN THE MATTER OF:

Punjab National Bank

...Appellant

Vs.

M/s. Vindhya Cereals Pvt. Ltd.

...Respondent

Present: For Appellant: - Mr. Manas Shukla, Advocate.

For Respondent: - Mr. Amitesh Argal (Director)

O R D E R

18.09.2019— Mr. Amitesh Argal, Director of 'M/s. Vindhya Cereals Pvt. Ltd.'- ('Corporate Debtor') appeared in person and submits that he will engage a counsel.

Learned counsel for the Appellant is directed to handover a copy of the paper book to Mr. Amitesh Argal to enable the Respondent to file a reply affidavit along with vakalatnama, if any counsel appears. Rejoinder, if any, be filed within a week thereof.

Post the case 'for orders' on 17th October, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/sk